## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.36/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016

NAME OF THE PARTIES:

Shri R. Prasanth

V/s.

M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME               | DESIGNATION            | SIGNATURE |
|--------|--------------------|------------------------|-----------|
| ١.     | Prachi<br>Wazalwar | Adv for<br>Respondents | Prachi    |
| 2.     | Law Focus          | Adv. Jor<br>Petitiones | 15 Mg     |

## **ORDER**

## T.C.P. NO. 36/397, 398/NCLT/MB/MAH/2014

- Ld. Counsel for both the sides are present.
- 2. Ld. Representative of the Respondent seeking time to complete his arguments. Matter 'part-heard '. Adjourned to 3<sup>rd</sup> January, 2017, First on Board. Communicated to both the sides.

Dated 19.12.2016

sd/-**Shri M.K. Shrawat** Member (Judicial)